

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

**Item No. 07.**

**IA(I.B.C)/ 1225(MB)2024 IN C.P. (IB)/753(MB)2023**

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **30.04.2024**

NAME OF THE PARTIES : **Indian Bank**

**Vs**

**Gokul Sugar Industries Limited**

**For FC** : Adv. Nandini Choudha

**For CD** : Adv. Mily Ghoshal a/w. Ritika Vijan

**IBC under Sec. 7**

---

**ORDER**

Counsel for the CD has tendered the hard copy of the additional affidavit. He has also served copy of additional affidavit to the FC.

List on **09.05.2024 for hearing.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

//SKS//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**